

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 71 of 2018**

**In the matter of:**

Planetcast Media Services Ltd.

.....Appellant

Vs

Competition Commission of India&Ors.

.....Respondents

**Present:**

**For Appellant:-Ms. Lagna Panda, Advocate**

**For Respondent :-Mr. Udayan Jain and Mr. Kamal Sharma, Advocates  
for R-1.**

**Mr. Yaman Verma and Mr. Nitika Dwivedi, Advocates  
for R-2+3.**

With

**Competition Appeal (AT) No. 72 of 2018**

**In the matter of:**

Lalit Jain &Ors.

.....Appellants

Vs

Competition Commission of India &Ors.

.....Respondents

**Present:**

**For Appellant:- Ms. Lagna Panda, Advocate**

**For Respondent :- Mr. Udayan Jain and Mr. Kamal Sharma, Advocates  
for R-1.**

**ORDER**

**03.03.2020-**

Due to paucity of time, these Appeals could not be taken

up.

Post these matters 'For Hearing' on **28<sup>th</sup> April, 2020** at 2:00 PM

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(ShreeshMerla)  
Member (Technical)  
SC/NN**